

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT : DELHI**ORDER**

In supersession of all earlier orders, I hereby authorize the following Judicial Officers posted in North District, Rohini Court Complex to look after the work of the various branches as mentioned against their names as 'Officer In-charge' and 'Link Officer In-Charge' with immediate effect:-

Administrative Work			
No.	Branch/Work Assigned	Officer In-charge	Link Officer In-charge
	Office of the Ld. D & SJ (N)	District & Sessions Judge, North	Sh. Vinod Kumar, ASJ-05
	Administration Branch (I, II, III)	Sh. S.S. Malhotra, PO MACT-1	Sh. Vinod Kumar, ASJ-05
	Judicial Branch	Sh. Umed Singh, ASJ/Spl. FTC	Sh. Devender Kumar Jangala, PO MACT-02
	Vigilance Branch	Sh. Vinod Kumar, ASJ-05	Sh. Sanjeev Aggarwal, ASJ-02
	Leave Sanctioning Authority (Judicial Officers)	Sh. Vinod Kumar, ASJ-05	Sh. Umed Singh, ASJ/Spl. FTC
	Leave Sanctioning Authority (Admn. I & II)	Sh. Ashutosh Kumar, ASJ-04	Ms. Kiran Gupta, ADJ-03
	Leave Sanctioning Authority. (Admn. III)	Sh. Sanjeev Aggarwal, ASJ-02	Ms. Kiran Gupta, ADJ-03
	First Appellate Authority (RTI)	Sh. Devender Kumar Jangala, PO MACT-02	Sh. Neeraj Gaur, ADJ-01
	Transparency Officer (under RTI Act), RTI Branch	Sh. Shivaji Anand, ADJ-02	Sh. Jitendra Kumar Mishra, ASJ/Spl. Judge NDPS ACT
	Bail Section	Sh. Jitendra Kumar Mishra, ASJ/Spl. Judge NDPS ACT	Sh. Umed Singh, ASJ/Spl. FTC
	Controlling Officer, Accounts	Sh. Devender Kumar Jangala, PO MACT-02	-----
	Head of Office, Accounts	Sh. Neeraj Gaur, ADJ-01	Ms. Kiran Gupta, ADJ-03
	Nazarat Branch	The Administrative Civil Judge(North)	The JSCC/ASCJ/GJ(North)
	Drawing & Disbursing Officer/Cash Branch/Fine & Audit Branch	Ms. Vinod Bala, Sr. A. O. (J)	Sh. Ram Charan Dhiwar, Account Officer
	Record Officer	Sh. Harish Chand, Branch In-charge (Admin)	-----
	Public Information Officer (RTI)	Ms. Vinod Bala, Sr. A. O. (J)	Ms. Savita Bajaj, Private Secretary

- As and when any Officer in-charge happens to be on leave or not available for any reason, the Link Officer shall look after the work of the concerned branch.
- Correspondence with Hon'ble High Court of Delhi shall be done only by the undersigned.



(R. P. Pandey)

**District & Sessions Judge
North District, Rohini Court : Delhi**

Dated, Delhi the 24/4/19

No. 13420 - 13477 F2N(4)/Admn.(North)/RC/2019

Copy forwarded for information and necessary action to :-

- The Registrar General, High Court of Delhi, New Delhi
- The District & Sessions Judge (Headquarter), Delhi
- The District & Sessions Judge (North-west), Rohini Court, Delhi
- All the Judicial Officers posted in North District, Rohini Courts, Delhi.
- The Secretary, DLSA (North), Rohini Court, Delhi.
- All the Sr. A.O. (J)/A.O.(J)/Branch In-charges of North District Rohini Court, Delhi.
- The Record Officer (RTI), North District, Rohini Court, Delhi.
- Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
- Web-Site Committee, Rohini Court, Delhi.
- The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
- The PRO/APRO, North & North-West District, Rohini Court, Delhi.
- The Branch In-charge, R & I Branch for uploading in LAYERS.

